

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:396

ANSWERED ON:07.12.2010

EXPORT OF SUGAR

Abdulrahman Shri ;Singh Rajkumari Ratna

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total production and consumption of sugar in the country during each of the last three years alongwith the estimated production and demand thereof during the current year;
- (b) whether sugar was exported during the said period;
- (c) if so, the details thereof indicating the quantum, price and the names of the countries to which it was exported;
- (d) whether there is any proposal for export of sugar during the ensuing year in view of the estimated increase in its production; and
- (e) if so, the details thereof alongwith the incentives proposed to be provided to the exporters?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a),(b),(c) (d) &(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 396 DUE FOR ANSWER ON 07.12.2010 IN THE LOK SABHA.

(a): The total production and estimated consumption of sugar in the country during each of the last three sugar years (October-September) and the estimated production and demand during the current sugar year 2010-11 are given below:-

(In lac tons)

Sugar year Sugar Production Internal Consumption

2007-08 263 205

2008-09 147 220

2009-10 188 220
(Provisional)

2010-11 245 225-230
(Estimated)

(b) & (c) : The Central Government did not export sugar on its account either during the last three years or in the current year. It is the sugar mills/ merchant exporters who have undertaken export of sugar as per their commercial prudence. As the international sugar prices have varied from time to time, it is not possible to indicate the price at which sugar was exported. The quantum of sugar exported during the last three financial years and current financial year (upto July, 2010), as per data reported by Directorate General of Commercial Intelligence & Statistics, Kolkata along with the names of the countries to which it was exported are detailed at Annexure-I, II & III.

(d) & (e) : It is too early to estimate production of sugar or to formulate any proposal for export of sugar in the ensuing sugar year 2011-12. However, the Central Government, has allowed the advance authorization holders who imported raw sugar under advance

authorization scheme (earlier advance license scheme) on 'ton-to-ton' basis from 21-09-2004 to 15-04-2008 and from 2-3-2009 to 30-09-2009 to discharge their pending export obligation.No incentive has been provided to such exporters of sugar.